

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 727 of 2019

Naresh Prasad Appellant

Versus

Jharkhand Gramin Bank and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. R. Krishna, Advocate
For the Respondents: Mr. Rajesh Kumar, Advocate

Oral Order
06/Dated: 08.07.2020

Mr. Rajesh Kumar, learned counsel, appears for the respondents-Bank and submits that he has already got required document with him and necessary affidavit would be ready within two weeks.

As prayed, let this matter be put up on 29.07.2020.

This affidavit should be filed by the respondents after serving a copy to the learned counsel appearing on behalf of the appellant well in advance, so that before the next date of hearing the appellant would also be in a position to argue the matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)